

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 2
(IB)-652(PB)/2019

IN THE MATTER OF:

M/s. Jones Lang Lasalle Building Operations ... Applicant/Petitioner
Pvt Ltd
Vs
M/s. Celebration City Projects Pvt Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016 CIRP.

Order delivered on 01.11.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For Applicant : Mr. Sanjeev Kumar Dubey, Sr. Adv. Mr. Abhishek Chaudhary, Mr. Ritivik Krishna Ms. Sazia Sameen, Advs. in IA-3686/2022 and IA-3227/2022 (GDA)
Dr. Farrukh Khan, Ms. Ridhima Goyal, Mr. Shahid Khan, Advs in IA-3196/2022 and 3739/2022
Mr. Ruchir Mishra, Mr. Varun Mudgal, Advs IA-652/19
Mr. Vivek Kohli, Sr. Adv. Ms. Nikita Maheshwari, Ms. Bhavya Bhatia, Advs in IA-5287/2022 & 2240/2022
For Respondent/ RP : Mr. Gaurav Mitra, Mr. Pankaj Agarwal & Shashwat Srivastava, Advs. with Mr. Amit Agarwal RP

ORDER

IA-3227/2022

Today when the matter was called Ld. Counsel, Mr. Gaurav Mitra for the RP submitted that he has filed the Written Submissions, a copy of which has been handed over to Ld. Sr. Counsel Mr. Sanjeev Kumar Dubey who appears on behalf of GDA and who seeks some time to go through the same.

At the request and with the consent of both parties, list the matter for a Physical hearing **on 05.12.2023.**

IA-3686/2020

Ld. Sr. Counsel, Mr. Sanjeev Kumar Dubey appeared on behalf of GDA and submitted that he has filed an Additional Document in the Application by virtue of an Affidavit dated 15.04.2023 for considering the additional issues on the plea of GDA, a copy of which has been handed over to the counsel for the RP, Mr. Gaurav Mitra, who also seeks some time to go through the same.

At the request and with the consent of both parties, list the matter for a Physical hearing **on 05.12.2023**.

IA-3196/2022 and IA-3739/2022

Ld. Counsel for the Applicant appeared physically.

Written Submission in respect of IA-3196/2022 and IA-3739/2022 has been filed on 01.08.2023.

Similarly, Mr. Gaurav Mitra, for the RP seeks time to file a brief argument note along with the list of dates and events to assist the Court on the next date of the hearing.

At the request and with the consent of both parties, list the matter for a Physical hearing on **05.12.2023**.

IA-6302/2022

Ld. Counsel, Mr. Akshay Sharma for Respondent No. – 3 appeared physically and sought time to file a reply. One last opportunity is granted for filing the reply.

Ld. Counsel, Mr. Abhishek Choudhary for Respondent no. 2 (GDA) appeared physically and sought time to file his response after taking proper instruction from all concerned officers.

At the request and with the consent of both parties, list the matter for a Physical hearing on **05.12.2023**.

IA-3720/2022

Ld. Counsel, Mr. Akshay Sharma for the Applicant appeared and sought permission to withdraw the present Application stating that the same has become infructuous.

IA-3720/2022 is **dismissed as having become infructuous**.

New IA-5924/2023

Notice of the Application be issued to the Respondent/Non-Applicant, returnable **on 05.12.2023**.

IA-4127/2022, IA-5800/2022, IA-5287/2022, and IA-1454/ 2023

At the request and with the consent of both parties, list the matter for a Physical hearing **on 05.12.2023**.

Meanwhile, pleadings be completed in all pending IAs

-sd-

**(RAMALINGAM SUDHAKAR)
PRESIDENT**

-sd-

**(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)**

Dipak - 01.11.2023